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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3268/2022

GAIL GAS LIMITED

..... Petitioner

Through: Mr. Darpan Wadhwa, Senior  
Advocate with Mrs. Nancy Maini, Ms. Akanksha  
Thapa, Mr. Lakshya Khanna, Mr. Amer Vaid &  
Ms. Ruby Singh Ahuja, Advocates

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

..... Respondent

Through: Mr. Sanjay Jain, Additional Solicitor  
General with Mr. Utkarsh Sharma, Ms. Tanuja  
Dhoulakhandi, Mr. Mohit Budhiraja, Ms. Shipra  
Malhotra & Ms. Pinki Mehra, Advocates

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

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**22.02.2022**

**CM APPL.9514/2022 (exemptions)**

Allowed, subject to all just exceptions.

Application is disposed of.

**W.P.(C) 3268/2022 & CM APPL.9513/2022 (Stay)**

Issue notice.

Mr. Utkarsh Sharma, learned counsel accepts notice on behalf of the  
Respondent and seeks time to file counter affidavit.


Time as prayed for is granted.

Let counter affidavit be filed, before the next date of hearing.

List on 29.03.2022.

Meanwhile, as an *ad interim relief*, we hereby stay the operation, implementation and execution of Public Notice dated 13.09.2021 which is at Annexure P-11 to the memo of the writ petition as well as Hearing Notices dated 20.01.2022 and 18.02.2022 which are at Annexure P-16 (colly.) to the memo of the writ petition, **till the next date of hearing**.

This writ petition will be heard along with W.P.(C) 2795/2022.



CHIEF JUSTICE



JYOTI SINGH, J

**FEBRUARY 22, 2022**

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